

O.I.H.

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION  
LOK SABHA

UNSTARRED QUESTION NO. 2875  
TO BE ANSWERED ON AUGUST 03, 2016  
SETTING UP OF SLTC AND CLTC

No. 2875. SHRI ARJUN LAL MEENA:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has received request from the State Government of Rajasthan in regard to setting up of State Level Technical Cell (SLTC) and City Level Technical Cell (CLTC) under the Pradhan Mantri Awas Yojana;
- (b) if so, the details thereof;
- (c) whether the Government proposes to grant sanction for setting up such Cells; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR THE MINISTRY OF HOUSING & URBAN  
POVERTY ALLEVIATION  
[RAO INDERJIT SINGH]

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(a) to (d): State Government of Rajasthan had submitted a proposal for setting up of State Level Technical Cell (SLTC) and City Level Technical Cells (CLTCs) under Pradhan Mantri Awas Yojana (PMAY)-Housing for All (HFA) (Urban) Mission for approval of this Ministry. The proposal was not conforming to the approved norms under the Mission Guidelines. The State Government of Rajasthan has, therefore, been requested to submit a revised and complete proposal, duly approved by the State Level Sanctioning and Monitoring Committee (SLSMC) to this Ministry.

~~The Government of India has launched the Pradhan Mantri Awas Yojana Housing for All (Urban) Mission on 25.6.2015 with the aim to provide assistance to States/UTs in addressing the housing requirement of the slum dwellers and urban poor with the housing shortage estimated at 2 crore; exact scope will, however, emerge after demand assessment by all States/Cities. The Mission envisages houses essentially with toilet facilities and other requisite infrastructure particularly power supply, water supply and drainage/sanitation.~~

~~Land and colonisation are State subjects and the States/UTs prioritise and frame suitable plans to make cities slum free. They may seek central assistance under Pradhan Mantri Awas Yojana Housing for All (Urban) Mission which envision housing for all by 2022.~~

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~~Information of percentage of slum population in the country living without any basic facilities/amenities including access to clean drinking water and sewerage disposal is not available with the NSSO.~~

~~However, some indicators available for the households in urban slum areas based on NSS survey on 'Drinking water, Sanitation, Hygiene and Housing condition' conducted by NSSO during its 69<sup>th</sup> round (July, 2012-December 2012) are given at Annexure I.~~

An explanatory note on the information is given at Annexure II.

Annexure I

Some indicators with respect to the urban households in slum areas		
		All-India
S.No.	Indicators	Value
1.	Estimated Percentage of urban households in slum area	11.0
2.	Estimated Percentage of urban households in slum area with secured tenure	62.6
3.	Estimated Percentage of urban households in slum area having improved source of drinking water	94.1
4.	Estimated Percentage of urban households in slum area with access to the principal source of drinking water for exclusive use of the household	34.9
5.	Estimated Percentage of urban households in slum area with no latrine	17.5
6.	Estimated Percentage of urban households in slum area with access to improved latrine	79.7
7.	Estimated Percentage of urban households in slum area with access to latrine for exclusive use of the household	37.5